

# RAJASTHAN HIGH COURT, JODHPUR

## ORDER

No.Estt.(RJS)/27/2014

Date : 11.03.2014

The Trainee CJ(JD)-cum-JMs are hereby placed under the District & Session Judges for field Training from **18<sup>th</sup> March, 2014 to 19<sup>th</sup> April, 2014** as follows:-

S. NO.	NAME SARVA SHRI/SMT./MISS/DR.	PLACE
<b><u>AJMER JUDGESHIP</u></b>		
1	RESHMA KHAN	
2	ANJUM KHAN	
<b><u>ALWAR JUDGESHIP</u></b>		
1	SARITA YADAV	
2	SURENDRA KUMAR	
<b><u>BALOTRA JUDGESHIP</u></b>		
1	PRIYA TAWRI	
<b><u>BANSWARA JUDGESHIP</u></b>		
1	NUKESH BHAGORA	
<b><u>BHARATPUR JUDGESHIP</u></b>		
1	MANISH HARJAI	
2	KU. UTTMA MATHUR	
3	LEKHPAL SHARMA	
4	VINEET KUMAR	
5	RANVEER SINGH	
6	RENU SAKET	
<b><u>BHILWARA JUDGESHIP</u></b>		
1	MUKESH CHAWLA	
2	MANOJ TIWARI	
<b><u>BIKANER JUDGESHIP</u></b>		
1	MANDVI RAJVI	
2	RITU PANWAR	
3	AMBIKA SOLANKI	
4	RICHA CHOUDHARY	
5	NILESH SINGH CHOUDHARY	
6	RAJDEEP KAUR	
7	MAHESH SINGH MEENA	
<b><u>BUNDI JUDGESHIP</u></b>		
1	KAVITA RANAWAT	
<b><u>CHURU JUDGESHIP</u></b>		
1	SEEMA DHAKA	
2	MANISHA SHARMA	
3	RAVI KANT SONI	
4	SHALINI SHARMA	
5	NARAYAN PRASAD	

S. NO.	NAME SARVA SHRI/SMT./MISS/DR.	PLACE
<b>DAUSA JUDGESHIP</b>		
1	HARI MOHAN MEENA	
<b>DHOLPUR JUDGESHIP</b>		
1	PARTAP SINGH MEENA	
<b>DUNGARPUR JUDGESHIP</b>		
1	DIMPLE JANDEL	
<b>HANUMANGARH JUDGESHIP</b>		
1	MANISH KUMAR AGARWAL	
2	RENU SINGLA	
3	SURENDER KAUSHIK	
4	VIPIN BISHNOI	
5	REKHA RANI	
6	PRIYANKAR SIHAG	
7	KALU RAM	
8	MAHAVEER SINGH CHARAN	
<b>JAIPUR METROPOLITAN JUDGESHIP</b>		
1	KIRTI SINGHMAR	
2	SUSHMA SHARMA	
3	BHAWNA BHARGAVA	
4	SAMEEKSHA GAUTAM	
5	GEETA PATHAK	
6	NEHA SHARMA	
7	NAMRATA PAREEK	
8	DUDA RAM KHOKER	
9	GUNJAN GOYAL	
10	PURVA CHATURVEDI	
11	PRIYANKA PAREEK	
12	NIKHIL SINGH	
13	NAGENDRA SINGH	
14	ARCHANA GUPTA	
15	YUVRAJ SINGH	
16	CHETAN KUMAR GOYAL	
17	SUMAN SAHARAN	
18	SANTOSH KUMAR BAIRWA	
19	PARVEEN BANU	
20	SAVITRI SINGH	
21	SURENDRA CHOUDHARY	
22	ASHUTOSH SINGH ARHA	
23	MAMTA SAINI	
24	UMESH VEER	
25	PRAKASH CHANDRA MEENA	
26	KANA RAM MEENA	
27	JYOTSNA MEENA	
28	KRISHNA TANWAR	
29	NAVEEN KUMAR JHARWAL	

S. NO.	NAME	PLACE
30	GOVIND RAM MEENA	
31	RAMESH KUMAR KAROL	
32	SHER SINGH MEENA	
33	POONAM MEENA	
34	NEELAM MEENA	
35	MANORAMA MEENA	
36	RAVI KANT MEENA	
37	SEEMA KAROL	
38	POORAN SINGH MEENA	
39	KAMAL KUMAR	
<b><u>JHUNJHUNU JUDGESHIP</u></b>		
1	SNEHLATA JAKHAR	
2	VIKAS KALER	
3	VIKAS ACHRA	
4	KAMAL KUMAR VERMA	NAWALGARH
5	NAVEEN KUMAR KILANIYA	
6	VIKAS KUMAR SWAMI	
7	KRISHNA MEENA	
<b><u>JODHPUR JUDGESHIP</u></b>		
1	RAHUL CHAUDHARY	
2	ANURADHA DADHICH	
3	POONA RAM GODARA	
4	SUNITA BEDA	
5	HARISH KUMAR	
<b><u>KARAULI JUDGESHIP</u></b>		
1	JYOTI SINGH MEENA	
<b><u>KOTA JUDGESHIP</u></b>		
1	ARTI MAHESHWARI	
2	RAMKANYA SONI	
3	SUNITA NASVARIYA	
4	VIKAS MARAG	
5	ABHISHEK KODAP	
6	GAURAV SHARMA	
<b><u>MERTA JUDGESHIP</u></b>		
1	BHANWAR SINGH	NAGOUR
<b><u>RAJSAMAND JUDGESHIP</u></b>		
1	KIRAN KUMAR CHOUHAN	RAILMAGRA
<b><u>SAWAIMADHOPUR JUDGESHIP</u></b>		
1	MOHAMMED AZAM	
2	RAJ PAL MEENA	
<b><u>SIKAR JUDGESHIP</u></b>		
1	ASHISH KUMAR KUMAWAT	
2	SARITA CHAUDHARY	
3	KARUNA SHARMA	NEEMA KA THANA
4	PRADEEP KUMAWAT	

*RS*

S. NO.	NAME	PLACE
5	SARVA SHRI/SMT./MISS/DR. MANOJ KUMAR NIMORIYA	
<b><u>SRI GANGANAGAR JUDGESHIP</u></b>		
1	RAMESH KUMAR	
2	VIJENDRA KUMAR	
<b><u>TONK JUDGESHIP</u></b>		
1	RAJESH KUMAR MEENA	
<b><u>UDAIPUR JUDGESHIP</u></b>		
1	MAHENDRA SOLANKI	
2	MAMTA MENARIA	
3	GARIMA SOUDA	

BY ORDER

**REGISTRAR ADMN.**

No.RJS/Estt.B2(i)/16/2013/4207

Date : 11.03.2014

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukata, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, C-7, Near Jai Narayan Vyas University Dispensary, Residency Road, Jodhpur with reference to his letter No.467, dated 08.03.2014
11. Concerned District & Sessions Judges alongwith letter and module received from the Director, Rajasthan State Judicial Academy, Jodhpur.
12. Concerned trainee RJS officers / Treasury Officers.
13. P.S. to all Hon'ble Judges sitting at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur (with two copies).

Personal File/  
 Conf./Accounts/General/  
 Sub. Court/Statistics/  
 RJS Leave/Jr. Actt./Building Cell.

**REGISTRAR ADMN.**